- (58) S.O. 236 (E), dated the 3rd February, 2011, regarding acquisition of land with or without structure, from K.M.115.700 to K.M.119.850 (Rohtak-Hissar Section) on National Highway No.10 in Bhiwani District in the State of Haryana.
- (59) S.O. 292 (E), dated the 8th February 2011, amending Notification No. S.O. 2013 (E), dated the 6th August, 2009, to insert certain entries in the original Notification.
- (60) S.O. 293 (E), dated the 8th February, 2011, publishing Corrigendum to Notification No. S.O. 234 (E), dated the 18th February, 2005. [Placed in Library. *See* No. L.T. 4676/15/11]
- (61) S.O. 299 (E), dated the 8th February, 2011, regarding acquisition of land, with or without structure, from K.M. 93.800 to K.M. 176.760 (Delhi-Agra Section) on National Highway No.2 in Mathura District in the State of Uttar Pradesh.
- (62) S.O. 352 (E), dated the 14th February, 2011, amending Notification No. S.O. 656 (E), dated the 12th March, 2009, to substitute certain entries in the original Notification.
- (63) S.O. 354 (E), dated the 14th February, 2011, regarding acquisition of land, with or without structure, from K.M. 176.760 to K.M. 199.600 (Delhi-Agra Section) on National Highway No.2 in Agra District in the State of Uttar Pradesh.
- (64) S.O. 366 (E), dated the 14th February, 2011, publishing Corrigendum (in Hindi only) to Notification No. S.O. 2845 (E), dated the 26th November, 2010.
- (65) S.O. 367 (E), dated the 14th February, 2011, amending Notification No. S.O. 41 (E), dated the 8th January, 2010, to insert certain entries in the original Notification.
- (66) S.O. 370 (E), dated the 14th February, 2011, amending Notification No. S.O. 39 (E), dated the 8th January, 2010, to substitute certain entries in the original Notification.
- (67) S.O. 375 (E), dated the 15th February, 2011, publishing Corrigendum to Notification No S.O.
  952 (E), dated the 26th April, 2010. [Placed in Library. See No. L.T. 4676/15/11]

## MoU between Government of India and Cochin Shipyard Limited

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): Sir, I lay on the Table, a copy each (in English and Hindi) of the Memorandum of Understanding between the

Government of India (Ministry of Shipping) and the Cochin Shipyard Limited, for the year 2011-12. [Placed in Library. See No. L.T. 4642/15/11]

## Reports and Accounts $\left(2009\text{-}10\right)$ of the ALIMCO, Kanpur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): Sir, I lay on the Table:

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:
  - (a) Thirty-seventh Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 4677/15/11]

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

श्री रधुनंदन शर्मा (मध्य प्रदेश)ः महोदय, मैं विभाग संबंधित रसायन और उर्वरक संबंधी संसदीय स्थायी समिति (2010-11) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:

- Fourteenth Report on Action Taken by the Government on the recommendations contained in the Fifth Report (Fifteenth Lok Sabha) on 'Production and Availability of Medicines to deal with Swine Flu' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals);
- (ii) Fifteenth Report on Action Taken by the Government on the recommendations contained in the Sixth Report (Fifteenth Lok Sabha) on 'Demands for Grants (2010-11)' of the Ministry of Chemicals and Fertilizers (Department of Fertilizers);
- (iii) Sixteenth Report on Action Taken by the Government on the recommendations contained in the Seventh Report (Fifteenth Lok Sabha) on 'Demands for Grants (2010-11)' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals);